

(c) whether it is a fact that the materials were kept in the open;

(d) whether any part of the stolen materials has been recovered; and

(e) what steps have been taken to protect railway goods and prevent such thefts in future?

The Deputy Minister in the Ministry of Railways (Shri Shanuawaz Khan):

(a) About 300 tons of released rails costing Rs. 90,000 approximately were stolen over a period of nine months or so

(b) Among others five Railway employees are also suspected to be involved in these cases.

(c) According to the normal practice followed for storing of released materials of a heavy character, these rails had been kept stacked along the track, waiting to be lifted and cleared by material trains as and when they ran with a view to avoid handling and freight charges that would be incurred, if they were to be stocked in the Stores Depot.

(d) Police have so far recovered 146 pieces of rails.

(e) More watchmen are being employed and supervision is being intensified.

Whenever large quantities of railway materials are spread along the track in connection with track renewal works, Government Railway Police and Railway Protection Force are alerted to keep a watch.

Damage to P. & T. Offices and Installations by Sea Erosion in Kerala

3588. Shri Ravindra Varma: Will the Minister of Transport and Communications be pleased to state:

(a) whether any damage has been caused to the premises of the Telegraph Office or to telegraph and telephone installations in the beach area of Calicut (Kerala) as a result of sea erosion during the second fortnight of May;

(b) how many telephone connections had to be disconnected and installations removed from godowns which were affected by sea erosion;

(c) whether any damage has been caused to any post-office as a result of sea erosion in the Calicut area; and

(d) if the reply to parts (a) and (c) above be in the affirmative the extent of the damage?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): (a) No.

(b) Nil.

(c) No.

(d) Does not arise.

Telangana Hydro Thermal Scheme

3589. Shri Laxmi Dass: Will the Minister of Irrigation and Power be pleased to state:

(a) how much amount has been spent on Telangana Hydro-thermal scheme since the beginning of Third Five Year Plan; and

(b) if no amount has been spent the reasons therefor?

The Minister of State in the Ministry of Irrigation and Power (Shri O. V. Alagesan): (a). An expenditure of Rs. 262.30 lakhs was anticipated on the scheme during 1961-62, and a provision of Rs. 156.45 lakhs was accepted for the annual Plan of 1962-63. Information in regard to actual expenditure incurred is not available.

(b). Does not arise.

Flood Control Schemes of Gujarat State

3590. Shri Man Singh P. Patel: Will the Minister of Irrigation and Power be pleased to state:

(a) the number of flood control schemes of Gujarat State sanctioned for the Third Five Year Plan: